

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

9. C.P.(IB) -3227(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.07.2021**

NAME OF THE PARTIES: M/s. Savlon Aircon Pvt Ltd

V/s

M/s. Shapoorji Pallonji And Company Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner, Mr. Devarajan Raman and counsel for the Respondent, Mr. Dipal Mehta is present through virtual hearing and requested time, time is granted.

List this matter on 05.08.2021 for hearing.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)